

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**Item No. 114**  
**689/2016**

**IN THE MATTER OF:**

EMaar Developers Ltd. And Emar MGF land Ltd. ....

Applicant/petitioner

**Order under Section 230-232.**

**Order delivered on 19.03.2021**

**Coram:**

**SHRI B.S.V. PRAKASH KUMAR**  
**HON'BLE PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner(s):-

Dr. U K Chaudhary, Sr. Adv., Mr. Gaurav Mitra,  
Ms. Manisha Chaudhary, Mr. Satyam Roy, Ms.  
Shriya Raychaudhuri, Adv.

For the respondent

Mr. Sudito Sarkar, Sr. Adv. with Mr. Amar  
Gupta, Adv., Mr. Divyam Agarwal, Adv., Mr.  
Daksh Ahluwalia, Adv., Mr. Gaurav Agarwal,  
Adv. and Mr. Ashish Joshi, Adv.

**ORDER**

List the matter for hearing on 15<sup>th</sup> and 16<sup>th</sup> April 2021.

—sd—

**(B.S.V PRAKASH KUMAR)**  
**PRESIDENT**

—sd—

**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**

19.03.2021  
Deepak